## NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRI V. MALLASEHAPATHY
MEMBER (TECHNICAL)

PRESENT: SHRI B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL)

Attendance-cum-order sheet in the case of M/s. Unicom Skytech Ltd. & Ors.

CP No. 44/2013 u/s 397-398 DATE: 08.07.2016 TIME: 10.30 A M

SR. NO **NAME** 

**DESIGNATION** 

**SIGNATURE** 

1. O. P. Thunshunwalo Unicann Skyfeel Ltd

2. A JAY KUMAN

Practically
Campany Secretary Abrumy
For Respondential

## C.P No. 44/397-398/NCLT/MB/MAH/2013

- The Petitioner side is absent. Respondents side is present. 1.
- List this matter on 23<sup>rd</sup> September, 2016. 2.
- Directing the Respondents side to communicate the next date 3. of the matter to the Petitioners.
- List this matter on 23rd September, 2016 at 10.30 a.m. for 4. hearing.

Member (Judicial)

V. NALLASENAPATHY Member (Technical)

Dated: 8th July, 2016.